

**Central Administrative Tribunal
Principal Bench, New Delhi.**

**OA-1176/2016
MA-466/2017**

New Delhi this the 24th day of March, 2017.

**Hon'ble Mr. Shekhar Agarwal, Member (A)
Hon'ble Mr. Raj Vir Sharma, Member (J)**

Kawaljeet Kaur (Aged about 25 years),
D/o Sh. Paramjeet Singh,
R/o C-7/309, Keshav Puram, Delhi-110035
DSSSB Roll No. : 69002312
Applied for the post of Librarian,
Under Directorate of Education,
GNCTD ... Applicant

(through Sh. T.N. Tripathi)

Versus

1. Govt. of NCT of Delhi,
Through its Chief Secretary,
Delhi Secretariat, IP Estate,
New Delhi-110002.
2. Directorate of Education,
Govt. of NCT of Delhi,
Old Secretariat Building,
Civil Lines, Delhi-110054.
3. Delhi Subordinate Services Selection Board(DSSSB),
Through its Secretary,
EC-18, Institutional Area,
Karkardooma, Delhi-110092. ... Respondents

(through Ms. Sumedha Sharma)

ORDER (ORAL)**Mr. Shekhar Agarwal, Member (A)**

With the consent of both the parties, MA No. 466/2017 and OA were heard together.

2. Prayer has been made by the applicant that this case is similar to OA No. 1131/16 decided on 23.12.2016 along with OA No. 1132/16 and OA No. 1145/16. Prayer has been made that this OA can be disposed of in terms of the order passed in that OA. This prayer has not been objected to by learned counsel for the respondents. Accordingly, we dispose of this OA in terms of judgment in OA No. 1131/2016 along with other connected OAs.

MA also accordingly stands disposed of.

(Raj Vir Sharma)
Member (J)

(Shekhar Agarwal)
Member (A)

/ns/